

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 8296/2019

(Arising out of impugned final judgment and order dated 26-04-2018 in CRLA No. 1376/2012 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

SANJU @ UDAI PRATAP SINGH & ANR.

Respondent(s)

(IA No.43350/2019-CONDONATION OF DELAY IN FILING and IA No.43351/2019-EXEMPTION FROM FILING O.T.)

Date : 25-03-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE AJAY RASTOGI

For Petitioner(s) Mr. Garvesh Kabra, AOR
Mr. Abhishek Chaudhary, Adv.
Mr. Amit Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Application for exemption from filing
official translation is allowed.

Leave granted.

(NEETU KHAJURIA)
COURT MASTER

(VIDYA NEGI)
COURT MASTER

